COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 229 OF 2017

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Wellknown Polysters Ltd.

...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.R

....Respondent(s)

Counsel for the Appellant(s) : Mr. M.K. Pandey

Mr. Ravi Mohla

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Neha Garg for R-2

ORDER

Mr. M.K. Pandey, learned counsel states that he has instructions to appear in the matter on behalf of the Appellant in the place of earlier counsel. Therefore, he seeks some time to take steps to file vakalatnama and to get instructions.

List the matter on 14.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/js